

HIGH COURT OF UTTARAKHAND, AT NAINITAL

NOTICE-27

Subject: Mentioning Impugned Order, Annexure No. etc. in Prayer Part.

On the subject above, I am directed to invite kind attention of all the advocates that while citing the impugned order in payer part at the appropriate place in memorandum of appeal, application for review or revision or the writ petition *etc.*, the order is often mentioned without the annexure number concerned.

2. Advocates should agree that prayer part of the memorandum of appeal, application for review or revision or the writ petition *etc.*, is as significant as the main body of such memorandum, application or petition and where the impugned order cited in prayer part is mentioned with the annexure number concerned and other necessary details, perusal of the prayer becomes convenient, which also saves precious judicial hours of the Hon'ble Court.

3. In view of the above, I am directed to say that in appeals, review, revisions and writ petitions *etc.*, where copy of impugned order is filed as an annexure, followings be invariably mentioned in the prayer part-

- (A) Date of Impugned Order.
- (B) Name of Court, Tribunal or Authority as the case may be, which has passed the impugned order.
- (C) Annexure number of copy of the impugned order.

By Orders of Hon'ble the Acting Chief Justice

-Sd-

Registrar (Judicial)

No. 3768 /UHC/Institution Section/2020,

Dated: 19.08.2020

Copy to the following for information-

1. Advocate General, Uttarakhand.
2. Chief Standing Counsel/Government Advocate, Uttarakhand.
3. Assistant Solicitor General for Government of India at Nainital.
4. Additional Chief Standing Counsel for State of Uttar Pradesh at Nainital.
5. President/Secretary, High Court Bar Association, Nainital with request to inform all the members of the Bar.
6. All the Registrars of the High Court.
7. Head B.S./all the Bench Secretaries of the Hon'ble High Court.
8. All the Judicial Sections of the High Court.
9. Officer I/c, NIC, High Court of Uttarakhand, Nainital with request to publish the Notice in official website of the High Court.
10. Guard file/Notice Board.

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Registrar (Judicial)